

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 54 OF 2016 &
IA NO. 140 OF 2016**

Dated: 25th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Chhattisgarh State Load Despatch Centre (SLDC) Appellant(s)
Versus**

Central Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Apoorv Kurup
Mr. Abhikchimni a/w
Mr. Girish Gupta (Rep.)

ORDER

List the matter on **24.05.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**